

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1942
(To be answered on the 5th May 2016)**

REPLACEMENT OF OLD AND OUTDATED AIRCRAFT

1942. **SHRI VINOD LAKHAMASHI CHAVDA
SHRI RAMSINH RATHWA**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the number of old and outdated aircraft and with more than 20 years of age, operating in the country both by the private and public sector airlines, airlinewise;
- (b) the details of the extra-safety measures undertaken for safe running of these old aircraft and guidelines/directions issued by the Government in this regard;
- (c) whether the Government intend to ensure replacement of these aircraft;
- (d) if so, the details thereof and the steps taken by the Government in this regard; and
- (e) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a): Details are attached at Annexure A.

(b) to (e) : All Civil Registered aircrafts are maintained as per the approved maintenance program given by manufacturer of the aircraft. Further, old aircrafts are subjected to stringent maintenance program by the manufacturer. While renewing the Airworthiness Review Certificate by Directorate General of Civil Aviation (DGCA), all the maintenance carried out are checked for their compliance.

Annexure A

Sl. No.	Airlines	No. of Aircraft with more than 20 years of Age
1.	Private Airlines	50
2.	Public Sector Airlines	27
	1) M/s Air India	24
	2) M/s Allaince Air	03